COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 83 OF 2018

Dated: 17th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Ultratech Cement Ltd. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. R. N. Purohit

Counsel for the Respondent(s) : Mr. Mridul Chakravarty

Mr. Pallav Mongia for R-1

Mr. Anand K. Ganesan Ms. Poorva Saigal for R-2

<u>ORDER</u>

The learned counsel, Mr. Mridul Chakravarty, appeared for the first Respondent submitted that, he will file his Vakalatnama during the course of the day. Further, he prays for four weeks time to file his reply in the matter.

The learned counsel, Mr. R.N. Purohit, appearing for the Appellant submitted that, affidavit of service has already been filed in this matter. The learned counsel, Mr. Anand K. Ganesan, appearing for the second Respondent submitted that, he has already filed his reply in this matter.

Submissions made by the learned counsel appearing for the Appellant and the Respondents, as stated above, are placed on record.

The learned counsel appearing for the first Respondent is permitted to file his Vakalatnama in the matter today itself. He is also permitted to file his reply by 14.08.2018, after duly serving copy on the other side. Thereafter, rejoinder, if

any, may be filed by the Appellant by 04.09.2018, after duly serving copy on the other side.

List this matter for on <u>17.09.2018</u>, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

Vt/js